

(ख) यदि हां, तो कौन-कौन से देश उन्हें प्रशिक्षण दे रहे हैं; और

(ग) इन विद्रोही नागाओं को भारत में आने से रोकने में सरकार कहां तक सफल हुई है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (ग) सरकार को यह जानकारी है कि कुछ भूमिगत नागा जो 1976 और 1977 में हथियारों का प्रशिक्षण प्राप्त करने के बाद चीन में लौटे थे, हमारी सीमाओं के पार बर्मा में ठहरे हुए हैं। उन के द्वारा भारत में बड़े पैमाने पर घुसपैठ की कोई सूचना नहीं है।

सुरक्षा बलों द्वारा अंतरराष्ट्रीय सीमाओं पर कड़ी सतर्कता रखी जा रही है ताकि गुप्त रूप से सीमा पार करने को रोका जाए।

पाकिस्तान में चीनी सैनिकों की उपस्थिति

2193. श्री दया राम शास्त्री : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) पाकिस्तान में चीनी सैनिकों की उपस्थिति सम्बन्धी समाचारपत्रों की खबरों में कितनी सच्चाई है;

(ख) क्या यह सच है कि ये चीनी सैनिक पाकिस्तान के सैनिकों को पंजाब की सीमा के पास "फ्रांच एयरक्राफ्ट" उड़ाने का प्रशिक्षण दे रहे हैं; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज बा० पाटिल) : (क) इन रिपोर्टों की पुष्टि नहीं हुई है। पाकिस्तान में बड़ी संख्या में चीनी सेना की उपस्थिति की पुष्टि करने वाली कोई प्रमाणित रिपोर्ट उपलब्ध नहीं है।

(ख) सरकार के पास ऐसी कोई सूचना नहीं है कि चीनी पाकिस्तानी विमान चालकों को फांसी विमान उड़ाने का प्रशिक्षण दे रहे हैं।

(ग) सरकार अपनी सुरक्षा के बारे में गतिविधियों की लगातार समीक्षा करती रहती है और स्थिति का जायजा लेती रहती है जिसमें हमारी सुरक्षा और क्षेत्रीय अखण्डता पर जिन देशों से खतरा आक्रमण हो सकता है उनके बीच सैनिक सहयोग की सम्भावना भी शामिल है।

Special Assistance for Farmers of Undeveloped Districts of Orissa

2194. SHRI HARIHAR SOREN: Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to allocate special assistance for the farmers of the undeveloped districts of Orissa; and

(b) if so, whether the farmers of Keonjher district are also proposed to be provided with such grants?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). No, Sir. There is no scheme under which the Government of India gives special assistance to the farmers of under-developed districts in any State.

Allegations by All India Coir Board Staff Union

2195. SHRI E. BALANANDAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that serious allegations have been made by All India Coir Board Staff Union during the financial years 1978-79 and 1979-80 regarding embezzlement and misuse of Government funds under the heads "Exhibitions, Publicity, Establishment and other Charges" of the Coir Board has occurred;

(b) whether action has been taken to inquire into this and bring to book the persons responsible; and

(c) whether it has affected the reputation of this organisation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Allegations regarding misuse of funds for publicity, participation in exhibition etc. made by the All India Coir Board Staff Union have been looked into and action on the preliminary findings has been initiated.

(c) No, Sir.

Formation of Central Cadre of Translators/Hindi Officers

2196. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that for eligibility to appear in the Hindi Assistant Examination conducted by the UPSC in 1958, the minimum educational qualification was B.A. with Hindi as one of the subjects;

(b) whether Government are forming a Central Cadre of Translators, Hindi Officers and Hindi Assistants/Junior and Senior Hindi Translators of the various Ministries who are likely to be inducted in the Central Cadre;

(c) whether it is proposed to prescribe a higher qualification for induction in the Central Cadre if so, the reasons therefor; and

(d) whether Government propose to take appropriate steps to safeguard the interests of those Hindi Assistants/Hindi Translators, who are only graduates?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) No, Sir. No such examination was conducted by the Union Public Service Commission in 1958. In 1959 a special examination was conducted by the U.P.S.C. for the Departmental Clerks, in which Departmental candidates with one year or more service could be selected for appointment to the post of Hindi Assistants. The minimum qualification for the Departmental candidates to appear in the examination was prescribed as B.A. with Hindi as a subject.

(b) The matter is under consideration of the Government.

(c) Draft rules for the Central Cadre which include the question of qualifications also are still under consideration, and in view of this the question does not arise.

(d) At the time of initial formation of the proposed service, the cases of all the officers/employees working against the posts likely to be included in the Service will be considered.

Supply of Essential Food Articles to Central Police Personnel

2197. SHRI T. R. SHAMANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that the Governments of Tamil Nadu and West Bengal are giving essential food articles at concessional rates to the Police Department Personnel; and

(b) whether the Central Government are considering the proposal of giving similar facilities to the Central Police Personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) No, Sir. The Central Police Personnel are already allowed Government contribution towards their ration expenses on a different pattern.

Flow of Foreign Money

2198. SHRI R. L. BHATIA:
SHRI ATAL BIHARI VAJ-
PAYEE:
SHRI TARIQ ANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned 'Jamaat getting funds from West Asia; Sheikh' appearing in the Tribune dated the 2nd September, 1980;